## Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

## GOVERNMENT ORDER NO:- 4193 - JK (LD) of 2025 DATED: - 15 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated: 15.04.2025

No:-LAW-OIC/04/2025

## Copy to the:-

- 1. Learned Advocate General, J&K.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Principal Secretary to Government, Home Department,
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Assistant Law Officer concerned
- 9. Officer In Charge Litigation (OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

Revaz Ali Bhat)

Assistant Legal Remembrancer

## Annexure to the Government Order No. 4193 - JK (LD) of 2025 dated 15.04.2025.

S.No	Case Title	OIC
1.	TA No. 2448/2020 in SWP No. 22/2016	Mr. Siraj-ud-Din Shah-
	titled Imtiyaz Ahmad Dar & Ant Vs UT	Dy.SP(M) Administrative
	of J&K & ors.	Officer PHQ, contact No. 7006575860.
2.	OA No. 47/2023 titled Assadullah Koul	Mr. Monish Kumar Under
	& Ors V/s Home Department.	Secretary, Home Department.
3.	OA No. 559/2024 titled Mohammad	Ms. Syed Sleet Shah-JKPS,
	Saleem Bhat Versus UT of J&K and others.	Dy.SP Hqrs Srinagar, cell No. 9419055754.
4.	OA No. 502/2024 titled Aabid Hussain	Mr. Mohammad Rafee Rather,
	Peer V/S UT of J&K and others.	JKPS-155771 Dy.SP (Hqrs.) Kupwara.
5.	OA No. 806/2023 titled Sajad Ahmad	Mr. Nasir Ahmad Shah-
	Dar Vs UT of J&K & Ors.	Dy.SP(S) (Personnel) PHQ
		contact No. 7006770143.

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